

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 86
TO BE ANSWERED ON 11TH DECEMBER, 2018**

UNSAFE MEDICAL SYRINGES IN THE MARKET

86. SHRI MOHD. ALI KHAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether attention of Government is drawn to newspaper reports that syringes after their being declared as dangerous and unsafe for use by UK's National Health Services are finding their way to India;
- (b) if so, the details thereof and whether Government has verified the news reports; and
- (c) the precautions that Government is taking to curb these types of unsafe medical products from coming to India?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) to (c): The Central Drugs Standard Control Organisation (CDSCO), Ministry of Health and Family Welfare regulates the safety, efficacy and quality of 23 categories of medical devices under the provisions of Drugs and Cosmetics Act, 1940 and Drugs & Cosmetics Rules, 1945 made thereunder. The CDSCO has not received any report in this regard earlier.